

12.06 ½ hrs

Title: Laid a statement regarding Status of implementation of the recommendations contained in the 32nd Report of the Standing Committee on Urban Development.

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THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): Sir, on behalf of Kumari Selja, I beg to lay this Statement in pursuance of the direction 73A of the Hon'ble Speaker, Lok Sabha, which reads as under:-

"The Minister concerned shall make once in six months a statement in the House regarding the status of implementation of recommendations contained in the Reports of Departmentally Related Standing Committees of Lok Sabha with regard to his Ministry".

I would like to inform for the benefit of the Hon'ble Members of the House that the 32nd Report of the Department-related Parliamentary Standing Committee on Urban Development of the 14th Lok Sabha was presented to Lok Sabha on 16th April, 2008. The Report contains 13 recommendations. Action Taken Notes on these recommendations as prevailing in July, 2008 were sent by the Ministry of Housing & Urban Poverty Alleviation to the Standing Committee on Urban Development on 8th July, 2008. Latest status of Action Taken by the Government has been indicated against each recommendation in the enclosed Statement.

Mr. Speaker, Sir, I would like to inform the Hon'ble Members that further follow up action wherever necessary will be taken.

The Annexure to this Statement is laid on the Table of the House.

* Laid on the Table and also placed in Library. See No. LT 10760/09